GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:380 ANSWERED ON:26.02.2013 COAL PRODUCTION Ponnam Shri Prabhakar

Will the Minister of COAL be pleased to state:

(a) the productivity of coal sector during each of the last three years;

(b) whether any increase in coal production has been witnessed after allowing private companies in this sector;

(c) if so, the details thereof along with the ratio of production of coal by Coal India Limited vis-Ã -vis the private sector;

(d) the manner in which the Government has utilised coal production by the private companies and the revenue generated from such coal; and

(e) the amount of royalty paid by such private coal companies to the State Government, State /UT-wise ?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL

(a): The productivity of coal in terms of output per manshift (OMS) in tonnes in the mines of Coal India Limited (CIL) & Singareni Collieries Co. Ltd. (SCCL) in the last three years is given below:-

Year CIL SCCL OC UG Overall OC UG Overall 2009-10 9.51 0.78 4.47 10.71 1.08 3.36 2010-11 10.06 0.77 4.73 12.08 1.09 3.58 2011-12 10.54 0.75 4.89 13.23 1.10 3.93

(b): The production from captive blocks commenced in 97-98 after the amendment in Coal Mines (Nationalization) Act in 1993 to permit coal mining for captive purposes. The production from private sector in 1997-98 was 9.168 million tones (including 0.71 million tones from (captive blocks) which was 3.05% of the total production of 300.4 million tones in 1997-98. This has increased to 49.19 million tones (including 36.17 million from captive) in 2011-12 which is 9.1% of the total production of about 540 million tones in 2011-12.

(c): About 81% of all India production in 2011-12 has been from CIL compared to 9% from private sector (including 6.7% from captive blocks). The balance was the contribution from SCCL (9.6%) and other PSUs (0.4%).

(d): Revenue generated under different heads are as given below:-

Collection of revenue under different heads from private coal companies. (Lakh rupees) Year Stowing Clean Excise Others Total Royalty Sales Cess Others Total Excise Cess Duty (Central) tax/Vat (State) Duty 2009-10 2429.60 x x 116.27 2545.87 16604. 5711390. 563792.65 171.43 31959.21 2010-11 3394.70 9295.56 105.94 55348.64 68144.84 29971.31 14375.62 4918.42 1235.22 50500.57 2011-12 3417.10 16778.61 3044.59 47561.00 70801.30 31596.19 12590.21 5094.59 2091.05 51372.04 Total 9241.40 26074.17 3150.53 103025.91141492.01 78172.07 38356.39 13805.66 3497.70 133831.82

Source: Coal Controller Organization.

(e): Break-up of state wise royalty paid by the private companies to the state governments during the last three years state-wise is furnished in the table below. The production from private captive blocks are used in the respective End Use Plant.

(Lakh rupees) Year Chhattisgarh Jharkhand Madhya Maharastra Orissa West Bengal Total Pradesh 2009-10 11011.94 161.59 554.60 2742.24 1872.28 261.92 16604.57 2010-11 13464.28 10543.16 542.02 3305.25 1807.87 308.73 29971.31 2011-12 14360.71 11797.14 619.63 2814.32 1810.20 194.19 31596.19

Source: Coal Controller Organization